## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/06/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TP (HC)/CAA/32, 33/2017

NAME OF THE TRANSFEROR

: JAYAVERA FOODS LIMITED

NAME OF THE TRANSFERRE

: VEANUS CORN PRODUCTS PVT LTD

**UNDER SECTION** 

: 230 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. Indhumatry P S. Havi

Coursel for

## **ORDER**

Ms. Indhumathi P. and Mr. S. Hari, Counsel for Petitioners present. At this stage, the Official liquidator has produced one letter. Copy of the letter sent to the Transferor Company for submission of some of the documents. Counsel for Petitioner is directed to submit all the required documents to the Official Liquidator for the purpose of preparation of report and submission of the same. Matter is adjourned. Put up on 13.07.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)